

**NATIONAL COMPANY LAW TRIBUNAL
CHANDIGARH BENCH, CHANDIGARH**

CP NO. 230/2016

M/s B.P. Lipeds

...Petitioner

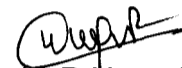
Versus

Laborate Pharmaceutical India Ltd.& Ors.

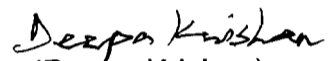
...Respondents

Present: None.

This case has been received by transfer from the Hon'ble Punjab & Haryana High Court, Chandigarh. It be entered in the relevant register. Notice be sent to the counsel for petitioner for hearing on 22.02.2017.



(R P Nagrath)
Member (Judicial)



(Deepa Krishan)
Member (Technical)

January 19, 2017
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